

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL, CHENNAI**

Customs Appeal No.40044 of 2015

(Arising out of Order in Appeal C. Cus. No. 1818/2014 dated 25.9.2014 passed by the Commissioner of Customs (Appeals), Chennai)

Shrinivas Impex

S.F. No. 616/2B2
Pollachi Main Road, Eachanari
Coimbatore – 641 021.

Appellant

Vs.

Commissioner of Customs

Custom House, 60, Rajaji Salai
Chennai – 600 001.

Respondent

APPEARANCE:

Shri R. Balagopal, Consultant for the Appellant
Smt. O.M. Reena, Authorized Representative for the Respondent

CORAM

Hon'ble Shri M. Ajit Kumar, Member (Technical)

Final Order No. 41072/2024

Date of Hearing : 13.08.2024

Date of Decision: 13.08.2024

The learned consultant Shri R. Balagopal has filed a memo dated 13.8.2024 seeking to withdraw the above appeal. Leave granted.
Appeal dismissed as withdrawn.

(Order dictated and pronounced in open court)

(M. AJIT KUMAR)
Member (Technical)